

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union
territory of Jammu and Kashmir-Appointment of Officer In charge(OIC)
Litigation.

GOVERNMENT ORDER NO:- 1107-JK (LD) of 2022
DATED:- 10 - 03 - 2022

Sanction is hereby accorded to the appointment of Officer's of Police (Home Department) as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including contempt petition, if any, indicated against each pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No:-JK(LD)CODI/ 2021/03

Dated:- 10- 03 - 2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Home Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


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(Khursheed Ahmad/Bhat)
Additional Secretary to Government

Annexure to the Government Order No. 1107-JK(LD) of 2022 dated 10.03.2022

S No.	Title of the case	OIC
1	68/2018 P/S Gharota State Vs Arun Kumar	Smt Mamta Sharma, SP City South Jammu JKPS- 045864
2	73/2018 P/S Gharota State Vs Bunty Kumar	
3	74/2018 P/S Gharota State Vs Pritam Singh	
4	39/021 P/S Gandhi Nagar State Vs Ranjeet	
5	1/2020 P/S Dachan State Vs Bashir Ahmad And Ors	Mr. Ashish Gupta, Dysp Hqrs Kishtwar JKPS
6	268/19 P/S Kishtwar State V/S Tariq Wani And Ors	Mr. Ashish Gupta, DyspHqrs Kishtwar JKPS
7	01/2014 P/S Crime Branch Jammu State Vs Prithvi Raj And Ors	Mr. Rajeshwar Singh, ssp, Crime Branch, Jammu JKPS-PID No. KPS- 993334
8	FIR No. 165/018 P/S Kishtwar State Vs Irfan Sheikh And Ors	Mr. Ashish Gupta, Dysp Hqrs Kishtwar JKPS
9	220/2019 P/S Bahu Fort State Vs Mohd Mureed.	Smt Mamta Sharma, SP City South Jammu JKPS- 045864

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